

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA(CAA) NO.07/Chd/Hry/2017

In the matter of:

Scheme of Amalgamation of

M/s Cotys Buildcon Pvt. Ltd. & Ors. ... Applicant/Transferor Cos.

With

M/s Pariksha Builders & Developers Pvt. Ltd. ... Applicant/Transferee Co.

Present: None.

The Bench Officer has informed that the matter was in fact listed for 08.08.2017 but in the order sheet the date has been typed as 04.08.2017. To be listed on 08.08.2017.

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(Justice R.P. Nagrath)
Member(Judicial)

✓ August 04, 2017
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